

COURT NO. 21**THE HONOURABLE SRI JUSTICE LAXMI NARAYANA ALISHETTY**

To be heard on Tuesday the 25th day of August 2026(AT 10:30 AM- HYBRID MODE) NOTE-For Registration -
<https://tshc.vconsol.com/register>

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(DAILY LIST)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>FOR DISMISSAL</u>					
1	WP/7094/2008 IA 1/2008(WPMP 9313/2008)(Direction Petition)	SMT.K.KAVITHA, NIZAMABAD DIST. Vs M.D. S.B.H. HYD AND 2 OTHERS	T BALAJI	E MADAN MOHAN RAO	NIZAMABAD
2	WP/13869/2009	B.BUCHI REDDY, NALGONDA DIST. Vs G.M. D.C.C.B. NALGONDA AND ANOTHER	M RAMA RAO	RAVICHETTU GURU PRASAD	NALGONDA
3	WP/32578/2010 IA 1/2011(WVMP 619/2011)(Vacate Stay Petition)	ITC LTD., KHM Vs STATE OF A.P., LABOUR, EMP. TRA. AND FAC. DEPT., HYD AND 150 OTR	S SRIDHAR	GP FOR LABOUR A K JAYAPRAKASH RAO (R1) A K JAYAPRAKASH RAO G VIDYASAGAR(SC FOR HMT M/C TOOLS PVT LTD) (R2)	KHAMMAM
4	IA/1/2026(Condone Delay Petition) WP/12939/2017	Kalakotla Anand Vs The State of Telangana,	K JOSEPH	GP FOR REVENUE	WARANGAL
<u>FOR COMPLIANCE</u>					
5	CC/880/2015	MB Upper Primary School, Vs Smt. Ranjeev R. Atharya, I.A.S.	GANGISETTY RAJESWARA RAO	GP FOR SCHOOL EDUCATION GP FOR SERVICES I (R59)	MAHABUBNAGAR
<u>FOR ORDERS</u>					
6	WP/27938/2008 IA 1/2008(WPMP 36615/2008)(Fix an Early Date) IA 1/2014(WPMP 8528/2014)(Fix an Early Date) IA 1/2019(L R Petition) IA 1/2024(L R Petition)	AGHA MUSTAFA HUSSAIN, Vs CENTRAL POWER DISTRIBUTION COMPANY, AND 3 OTHERS	P RAVI SHANKER	N SREEDHAR REDDY (SC FOR TELANGANA TRANSCO)	HYDERABAD at court
7	CC/637/2015 IA 1/2015(APPL 1871/2015)(Dispense with Petition)	Const/GD B. Ramchander Vs Dr. A.K. Dawan,	K JAGADISHWAR REDDY	N BHUJANGA RAO Deputy Solicitor General of India	HYDERABAD
<u>ADMISSION</u>					
8	WP/971/2018 IA 1/2017(Direction Petition)	G. Gopal Vs State of Telangana	K K MAHENDER REDDY PERI PRABHAKAR	GP FOR ASSIGNMENT	MEDAK
9	WP/7422/2019 IA 1/2019(Direction Petition) IA 2/2020(Suspension Petition)	Smt. J. Shardha Vs THE STATE OF TELANGANA	T BALA MOHAN REDDY	GP FOR REVENUE	MEDAK M/s.T BALA MOHAN REDDY for Petitioner
10	WP/12401/2019 IA 1/2019(Direction Petition)	Devulapalli Markandeya Vs The State of Telangana	VADLAKONDA RAVI KUMAR REDDY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR ROADS BUILDINGS (R4)	KARIMNAGAR

11	WP/15680/2019 IA 1/2019(Suspension Petition)	Fayaz Vs State of Telangana and 9 others	K B RAMANNA DORA	GP FOR REVENUE N MANOHAR (R10) N MANOHAR (R9) N MANOHAR (R4) N MANOHAR (R5) N MANOHAR (R6) N MANOHAR (R7) N MANOHAR (R8)	MEDAK
12	WP/19998/2019 IA 1/2019(Direction Petition)	Smt. Asma Dsouza Vs The Chief Commissioner	S NAGESH REDDY	GP FOR REVENUE	RANGA REDDY
13	WP/29157/2019 IA 1/2019(Direction Petition)	The Federation of Telangana Chambers of Commerce and Industry, (FTCCI) Vs State of Telangana and 3 Others	CHALLA KIRANMAYEE	GP FOR REVENUE	HYDERABAD
14	WP/2862/2020 IA 1/2020(Suspension Petition) IA 1/2021(Vacate Stay Petition)	Geeda Laksmi Narasimha Reddy And Another Vs The State of Telangana And 4 Others	KIRAN PALAKURTHI	GP FOR REVENUE R RADHA KRISHNA REDDY (R5) R RADHA KRISHNA REDDY	NALGONDA
15	WP/16273/2020 IA 1/2020(Direction Petition)	Professor Jaya Shankar Colony Welfare Association and 19 Others Vs The State of Telangana and 4 Others	K BUCHI BABU	GP FOR REVENUE	RANGA REDDY
16	WP/16285/2020 IA 1/2020(Direction Petition)	Professor Jaya Shankar Colony Welfare Association and 30 Others Vs The State of Telangana and 4 Others	K BUCHI BABU	GP FOR REVENUE	RANGA REDDY
17	WP/16418/2020 IA 1/2020(Direction Petition)	Mohammed Abdul Saleem (Died as per LR P2) Vs The State of Telangana and 5 others	M DAMODAR REDDY	GP FOR REVENUE P NAGENDRA REDDY (R5) P NAGENDRA REDDY (R6) P NAGENDRA REDDY (R4) P NAGENDRA REDDY (R3)	MEDAK
18	WP/18287/2020 IA 1/2020(Suspension Petition)	Gedela Srinu and Another Vs The State of Telangana and 5 Others	CH VENKAT RAMAN	GP FOR REVENUE GP FOR SOCIAL WELFARE (R2)	KHAMMAM
19	WP/20241/2020 IA 1/2020(Direction Petition)	D.Mallikarjun Rao and 3 Others Vs The Additional Collector and 5 Others	P NAGENDRA REDDY	GP FOR REVENUE SUDARSHAN MALUGARI (R6)	RANGA REDDY
20	WP/20640/2020 IA 1/2020(Suspension Petition) IA 1/2024(L R Petition)	Dasaroju Somonarsaiah Vs The State of Telangana	CH VENKAT RAMAN	GP FOR REVENUE T SHARATH (R6)	KHAMMAM
21	WP/22433/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition) WP/13597/2019 WP/13980/2021 WP/24110/2021	Smt. Madduri Rajamma Vs The State of Telangana	Y. SONANJALI	GP FOR MCPL ADMN URBAN DEV LAXMAIAH KANCHANI (SC FOR SHAMSHABAD TURKAYAMJAL MANIKONDA NARSINGI MUNICIPALITIES) (R4) GP FOR REVENUE (R5)	RANGA REDDY HCJ NOTE
22	WP/13597/2019 IA 1/2019(Direction Petition)	MADDURI RATNAIAH Vs THE STATE OF TELANGANA	B BAL REDDY	GP FOR REVENUE	RANGA REDDY

23	WP/13980/2021 IA 1/2021(Direction Petition)	MADDURI RATNAIAH Vs THE STATE OF TELANGANA	D SUDHARSHAN	GP FOR ENERGY R VINOD REDDY(SC FOR TSTRANSCO) (R2) GP FOR REVENUE (R6)	RANGA REDDY
24	WP/24110/2021 IA 1/2021(Direction Petition) IA 2/2021(Direction Petition)	MADDURI RATNAIAH Vs THE STATE OF TELANGANA	V V RAGHAVAN	GP FOR REVENUE THE ADVOCATE GENERAL (R2)	RANGA REDDY
<u>SPECIALLY IDENTIFIED CASES</u>					
25	WP/5850/2004 WP/20454/2004	THE ZONAL MANAGER (PERSONNEL), Vs CENTRAL GOVT INDUSTRIAL TRIBUNAL-CUM-LABOUR COURT	C V RAJEEVA REDDY	N BHUJANGA RAO Deputy Solicitor General of India S R SANKU AND KAVITI MURALI KRISHNA (R4)	HYDERABAD R1, R2, R3 SERVED
26	WP/20454/2004	B.BHASKAR, HYDERABAD Vs ZONAL MANAGER, CENTRAL BANK OF INDIA AND 3	S R SANKU AND KAVITI MURALI KRISHNA	A KRISHNAM RAJU N BHUJANGA RAO Deputy Solicitor General of India (R3) C V VINITHA REDDY (R2) V SANDHYA (R1)	HYDERABAD
27	WP/8226/2004 WP/8111/2004 WP/8116/2004 WP/8164/2004 WP/8165/2004	ACHARYA N.G. RANGA AGRICULTURAL UNIVERSITY, HYDD.ANDANO Vs MAISAMMA, HYDERABAD AND 64 OTHERS		GP FOR LABOUR THIMOTHI BERI (R13) A K JAYAPRAKASH RAO (R12)	HYDERABAD
28	WP/8111/2004	ACHARYA N.G. RANGA AGRICULTURAL UNIVERSITY, HYD. AND ANOTHER Vs REDDYPALLI YADAIAH, HYDERABAD. AND 25 OTHERS	VEDA VIKAS MUDIRAJ VUPPARI (SC FOR PJTAU) B SIVA REDDY	GP FOR LABOUR A K JAYAPRAKASH RAO (R1)	HYDERABAD
29	WP/8116/2004	ACHARYA N.G. RANGA AGRICULTURAL UNIVERSITY AND ANOTHER, Vs KOTWALGUDA JANGAMMA AND 108 OTHERS,	VEDA VIKAS MUDIRAJ VUPPARI (SC FOR PJTAU)	GP FOR LABOUR	HYDERABAD
30	WP/8164/2004 IA 1/2004(WVMP 2031/2004)(Vacate Stay Petition)	ACHARYA AND ANR Vs RANGAMMA AND 41 ORS	VEDA VIKAS MUDIRAJ VUPPARI (SC FOR PJTAU)	GP FOR LABOUR A K JAYAPRAKASH RAO (R6) A K JAYAPRAKASH RAO	HYDERABAD
31	WP/8165/2004	ACHARYA N.G. RANGA AGRL., UNIVERSITY Vs M. CHENNA REDDY AND 34 OTHERS	VEDA VIKAS MUDIRAJ VUPPARI (SC FOR PJTAU)	GP FOR LABOUR A K JAYAPRAKASH RAO (R1)	HYDERABAD R1 to R35 served
32	WP/26998/2005 IA 1/2005(WPMP 34688/2005)(Directio n Petition)	R. RAMAKRISHNA, KHAMMAM Vs The T.S. Power Generation Corporation Ltd.,	G V SHIVAJI	SRINIVASA SRIKANTH (SC FOR TG GENCO)	KHAMMAM
33	WP/16872/2007 IA 1/2007(WPMP 21525/2007)(Directio n Petition)	ANIL KUMAR SANGHI, SECUNDERABAD Vs UNION OF INDIA., GENERAL MANAGER(FINANCE), GURGAON-122001	MANJARI S GANU	C V RAJEEVA REDDY	HYDERABAD
34	WP/8598/2008	MRS. AYESHA BEGUM Vs THE GOVT OF AP., REPBY SECY TO GOVT., AND 3 OTHERS	P KISHORE RAO	GP FOR SCHOOL EDUCATION	HYDERABAD

35	WP/11085/2009 IA 1/2009(WPMP 14239/2009)(Directio n Petition) IA 2/2009(WPMP 19983/2009)(Implea d Petition)	T. PARVATHALU, NALGONDA Vs THE A.P.S.C.R.I.C.L. AND OTHER	P NARASIMHA	KARUNAKAR REDDY	NALGONDA Sri Karunakar Reddy as standing counsel for respondents
36	WP/15589/2009 IA 1/2015(WPMP 41322/2015)(Permis sion Petition) WP/13895/2011 WP/19682/2011	CHAIRMAN AND M.D., BHAGYANAGAR HOTELS (P) LTD., Vs THE ADDL.IND. TRIBUNAL LABOUR COURT AND ANOTHER	LINK LEGAL ADVOCATES	GP FOR LABOUR P PRATAP (R2) V NARASIMHA GOUD (R3)	HYDERABAD
37	WP/13895/2011 IA 2/2011(WPMP 38024/2011)(Stay Petition) IA 5/2011(WPMP 71074/2011)(Vacatio n Motion Letter)	CHIRAN FORT CLUB, OWNED BY BHAGYANAGAR HOTELS PVT. LTD., Vs ADDL. INDUSTRIAL TRIBUNAL CUM ADDL. LABOUR COURT,	P PRATAP	GP FOR LABOUR V NARASIMHA GOUD (R11)	HYDERABAD
38	WP/19682/2011	FAROOQ RABBANI SIDDIQUI, Vs CHIRAN FORT CLUB,	V NARASIMHA GOUD	P PRATAP	HYDERABAD
39	WP/17253/2009 IA 1/2009(WPMP 22624/2009)(Susten sion Petition)	P. CHINNAIAH, MAHABUBNAGAR DIST. Vs THE S.E., A.P.C.P.D.C.LTD., MAHABUBNAGAR DIST. AND 3 OTH	KUSURI SATYANARAYANA	N SREEDHAR REDDY (SC FOR TELANGANA TRANSCO)	MAHABUBNA GAR
40	WP/17580/2009 IA 1/2009(WVMP 3801/2009)(Vacate Stay Petition) IA 1/2010(WVMP 418/2010)(Vacate Stay Petition) IA 1/2014(WPMP 15986/2014)(Directio n Petition) IA 1/2016(WPMP 6975/2016)(Fix an Early Date) IA 1/2020(Amendment Petition)	V.LAXMINARAYANA, HYD. Vs DIST. COLLECTOR, MEDAK DIST. AND 3 OTHERS	M RAMA RAO	GP FOR COOPERATION GP FOR SERVICES II (R2) GP FOR SOCIAL WELFARE (R5) A YADAVA REDDY(SC FOR TSEWIDC) (R4) M GANGA RAO M GANGA RAO (R3) GP FOR PANCHAYAT RAJ RURAL DEV GP FOR PANCHAYAT RAJ RURAL DEV (R6)	MEDAK
41	WP/25218/2009 IA 1/2009(WPMP 32852/2009)(Directio n Petition)	M. SOMAIAH, Vs APSRTC, REP. BY ITS MAN. DIRECTOR AND 3 ORS.,	V NARASIMHA GOUD	C SUNILKUMAR REDDY(SC FOR APSRTC) JOGGRAM TEJAVAT (R4) T BALA JAYASREE (SC FOR EPFO) (R3) RAVINDRA YANAMANDRA (R3) ABBURI PRASANNA LAKSHMI (R2)	HYDERABAD
42	WP/25264/2009 IA 1/2014(WPMP 133831/2014)(Fix an Early Date)	G.F.J. SUNEETH KUMAR, R.R. DIST. Vs THE A.P. STATE IRRIGATION DEVELOPMENT AND ANOTHER	CH JAGANNATHA RAO	HARINATH REDDY SOMA B SHIVA KUMAR(SC FOR TG IDC) (R17) GP FOR IRRIGATION COMM AREA DEV (R16)	RANGA REDDY
43	WP/28179/2009 IA 1/2010(WVMP 3873/2010)(Vacate Stay Petition) IA 2/2010(WPMP 107944/2010)(Cond one Delay Petition)	Pasya Sreekanth, Vs The A.P. Central Power Distribution Co. Limited,	CHANDRAIAH SUNKARA	P R BALARAMI REDDY(SC FOR AP TRANSCO) P R BALARAMI REDDY P R BALARAMI REDDY (R53) R VINOD REDDY(SC FOR TSTRANSCO) (R52)	NALGONDA

44	WP/8791/2010	THE A.P STATE IRRIGATION DEVELOPMENT CORPORATION LTD AND ANOTH Vs THE HONBLE AUTHORITY UNDER PAYMENTS OF WAGES AND 6 OTHERS	D RAVISHANKAR RAO	GP FOR LABOUR S ASHOK ANAND KUMAR (R30)	MEDAK
45	WP/32560/2011	DR.C.V.R.KRISHNA KUMAR, SECUNDERABAD Vs PRL SECY., HIGHER EDUCATION, HYDERABAD AND ANOTHER	D V NAGARJUNA BABU	GP FOR HIGHER EDUCATION	HYDERABAD
46	WP/9940/2013 IA 1/2014(WVMP 1930/2014)(Vacate Stay Petition) WP/10655/2013 WP/11244/2013	Gurram Jaya Narsu D/o G. Nageshwara Rao Vs The A.P. Power Generation Corporation Ltd.	P RAVI SHANKER	SRINIVASA SRIKANTH (SC FOR TG GENCO) C RAGHU	KHAMMAM
47	WP/10655/2013 IA 1/2014(WVMP 1701/2014)(Vacate Stay Petition)	K. RAJENDRA PRASAD S/O RAJA SEKHAR, Vs THE ANDHRA PRADESH POWER GENERATION	CHANDRAIAH SUNKARA	V UMA DEVI (SC FOR TRANSCO) C RAGHU	KHAMMAM
48	WP/11244/2013 IA 1/2013(WPMP 13923/2013)(Direction Petition)	LINGAM RAJINIKA, WARANGAL DIST. AND ANO. Vs M.D, AP GENCO, HYD. AND ANO.	CHANDRAIAH SUNKARA	SRINIVASA SRIKANTH (SC FOR TG GENCO)	WARANGAL
49	WP/27629/2013 IA 1/2013(WPMP 34282/2013)(Direction Petition)	P. Jyothi Vs Andhra Pradesh State Road Transport Corporation,	A G SATYANARAYANA RAO	R ANURAG LOKIREV PREETHAM REDDY (R6) LOKIREV PREETHAM REDDY (R3)	HYDERABAD

INTERLOCUTORY

50	WP/15140/2015 IA 1/2015(WPMP 19686/2015)(Direction Petition)	Capt. Appasani Ananda Prasada Rao Vs The State Bank of India	D BALA KISHAN RAO	PEARL LAW ASSOCIATES	HYDERABAD
51	WP/6214/2017 IA 1/2017(WPMP 7618/2017)(Direction Petition) IA 1/2025(Condone Delay in Rep) IA 2/2025(L R Petition)	V. Narayana, (Died as per LRs PP3 to5) Vs The Tahsildar,	D DEVENDER RAO	GP FOR ASSIGNMENT	RANGA REDDY
52	WP/24551/2017 IA 1/2017(WPMP 30406/2017)(Suspension Petition) IA 2/2017(WPMP 39729/2017)(Extension Petition) IA 3/2017(WPMP 45054/2017)(Extension Petition) IA 1/2018(Vacate Stay Petition) IA 1/2020(Implead Petition) IA 1/2023(Implead Petition) IA 2/2023(Implead Petition) IA 3/2023(Implead Petition) IA 1/2024(Additional Affidavit) IA 1/2026(LR Petition With Change Advocate)	M/s. Mancherla Cement Company Pvt. Ltd. Vs State of Telangana	DEEPTI ANAND VARIKUTI	GP FOR REVENUE N SREEDHAR REDDY (R14) SRINIVASA RAO PUTLURI (R13) KONDADI AJAY KUMAR VIKRAM POOSERLA SRIDHAR LONKALA S MADHAVI SRINIVASA RAO PUTLURI (R6)	ADILABAD

53	WP/5383/2019 IA 1/2019(Direction Petition) IA 2/2019(Implead Petition) IA 1/2021(Implead Petition) IA 1/2023(Withdrawal Petition) IA 2/2023(Petition to Withdraw) IA 3/2023(Petition to Withdraw) IA 4/2023(Leave Petition) IA 5/2023(Withdrawal Petition) IA 6/2023(Permission Petition) IA 7/2023(Direction Petition) IA 1/2026(Permission Petition)	Gunti Narasimha, Vs The State of Telangana	C HANUMANTHA RAO	GP FOR REVENUE ASAD HUSSAIN	RANGA REDDY P VISHNU VARDHAN(216 70) for for petitioners in IA's (Leave Petition & Withdrawal Petition)
54	WP/23692/2019 IA 1/2019(Suspension Petition) IA 1/2026(Permission Petition) CC/1532/2019 WP/13995/2019	Smt. Doma Ramulamma and 3 others Vs The State of Telangana and 14 others	SHAILAJA R	GP FOR REVENUE N ASHOK KUMAR (R5) NEELI RISHI KUMAR (R17) NEELI RISHI KUMAR (R16) NEELI RISHI KUMAR (R19) NEELI RISHI KUMAR (R18)	MAHABUBNA GAR
55	CC/1532/2019	IN RE.... Vs SRI G RAMULU	THE ADVOCATE GENERAL	GP FOR REVENUE	MAHABUBNA GAR SR Notice sent through Dist. Judge, Mahabubnagar Dist., by Speed Post not yet returned.
56	WP/13995/2019 IA 1/2019(Suspension Petition) IA 2/2019(Suspension Petition) IA 1/2026(Permission Petition)	SMT. DOMA RAMULAMMA Vs THE STATE OF TELANGANA,	SHAILAJA R	GP FOR REVENUE N ASHOK KUMAR (R5) NEELI RISHI KUMAR (R17) NEELI RISHI KUMAR (R16) NEELI RISHI KUMAR (R19) NEELI RISHI KUMAR (R18)	MAHABUBNA GAR ::
57	WP/25617/2019 IA 1/2019(Direction Petition) IA 1/2024(Receive Addl. Document) IA 2/2024(Fix an Early Date) IA 1/2026(Receive Addl. Document)	Malapathi Ganganna Vs The State of Telangana, And 4 Others	CHINNA POCHAI AH RAYAMALLA	GP FOR REVENUE	ADILABAD
58	WP/743/2020 IA 1/2020(Suspension Petition) IA 1/2021(Vacate Stay Petition) IA 1/2025(Extension Petition)	Yousuf Begum died per L.Rs Vs State of Telangana and 17 Others	PARAMPALLY SHAMANTHAK HANDE	GP FOR REVENUE MD AJMAL AHMED (R12) MEHERCHAND NORI T SURYA SATISH (R8) FARHAN AZAM KHAN (SC FOR TSWB) (R17) T SURYA SATISH (R10) MEHERCHAND NORI (R5)	RANGA REDDY

PART-HEARD

59	WP/6771/2004 IA 1/2004(WPMP 8794/2004)(Stay Petition) IA 2/2004(WPMP 24097/2004)(-) IA 3/2004(WPMP 24098/2004)(-) IA 1/2026(Vacate Stay Petition)	M/S ITW SIGNODE INDIA LIMITED Vs T.SRINIVASA RAO AND ANOTHER	VIVEK JAIN	G B S S PAPA RAO GP FOR LABOUR (R20)	HYDERABAD
60	WP/4720/2020 IA 1/2020(Suspension Petition) IA 1/2021(Vacate Stay Petition)	Vegyarapu Sarojana Vs The State of Telangana	M A K MUKHEED	GP FOR REVENUE NALLAPU MANIDEEP (R7) ANNAMPPELLI GANGADHAR NALLAPU MANIDEEP (R6)	KARIMNAGAR
61	WP/22319/2020 IA 1/2020(Direction Petition) IA 2/2020(Amendment Petition) WP/4972/2018 WP/6237/2018 WP/20791/2023	Iqbal M.Siddiqui and 4 Others Vs State of Telangana and 6 Others	SUNDEEP P	GP FOR MCPL ADMN URBAN DEV PREM KUMAR POTHINA (R4) PREM KUMAR POTHINA (R7) PREM KUMAR POTHINA (R6) V NARASIMHA GOUD(SC FOR HMDA) (R3) PREM KUMAR POTHINA (R5)	RANGA REDDY HCJ NOTE AT COURT
62	WP/4972/2018 IA 1/2018(Direction Petition) IA 2/2018(Vacate Stay Petition) IA 3/2018(Direction Petition) IA 1/2024(Fix an Early Date) IA 2/2024(Vacate Stay Petition)	T.SRINU Vs THE STATE OF TELANGANA	M A K MUKHEED	GP FOR MUNICIPAL ADMN URBAN DEV V NARASIMHA GOUD(SC FOR HMDA) (R2) PREM KUMAR POTHINA (R7) PREM KUMAR POTHINA (R6) PREM KUMAR POTHINA (R5) Y HEMA CHANDER V ROHITH PREM KUMAR POTHINA (R8) V ROHITH (R4)	RANGA REDDY
63	WP/6237/2018 IA 1/2018(Suspension Petition) IA 1/2024(Fix an Early Date) IA 2/2024(Vacate Stay Petition)	SURESH PENMETESA, Vs THE STATE OF TELANGANA	P V VENKATA RAVI SANKAR	N PRAVEEN KUMAR(SC FOR MC TELANGANA) V NARASIMHA GOUD(SC FOR HMDA) (R2) PREM KUMAR POTHINA (R7) PREM KUMAR POTHINA (R6) PREM KUMAR POTHINA (R5) V ROHITH PREM KUMAR POTHINA (R8) V ROHITH (R4)	RANGA REDDY
64	WP/20791/2023 IA 1/2023(Direction Petition) IA 2/2023(Implead Petition) IA 3/2023(Fix an Early Date)	V.V.NAIDU Vs METROPOLITAN COMMISSIONER,	PREM KUMAR POTHINA	V NARASIMHA GOUD(SC FOR HMDA) ARJUN MADUPU (R3) ARJUN MADUPU (R4) ARJUN MADUPU ARJUN MADUPU (R2) ARJUN MADUPU (R5)	MEDCHAL- MALKAJGIRI
FINAL HEARING					
65	WP/6422/2005 WP/24953/2004	BLUE STAR EMPLOYEES UNION, SECUNDERABAD Vs HONBLE INDUSTRIAL INRIBUNAL-I, AND ANOTHER	V HARI HARAN	GP FOR LABOUR D RAVISHANKAR RAO (R7)	HYDERABAD R1, R2 served
66	WP/24953/2004	M/S BLUE STAR LIMITED Vs THE HONBLE INDUSTRIAL TRIBUNAL-I	D RAVISHANKAR RAO	GP FOR SERVICES II V HARI HARAN (R1)	HYDERABAD R1, R2, R3 served
67	WP/9980/2005 IA 1/2005(WPMP 12959/2005)(Directio n Petition) WP/10967/2005	J. JAIDEV, Vs THE II APPELLATE AUTHORITY UNDER SECTION AND 4 OTHERS	K UDAYA SRI	N M KRISHNAIAH	HYDERABAD
68	WP/10967/2005	V.NAGA MALLESHWAR RAO Vs THE II APPELLATE AUTHORITY AND 4 OTHERS	K UDAYA SRI	GP FOR LABOUR N M KRISHNAIAH (R13)	HYDERABAD

69	WP/25867/2005 WP/25861/2005	P. JANARDHAN AND 3 OTHERS Vs THE TRANSMISSION CORPORATION OF AP LTD., AND ANOTHER	K VASUDEVA REDDY	A CHANDRA SHAKER (SC FOR NPDCL)	KARIMNAGAR
70	WP/25861/2005	PANTHAM RAJESHAM, KARIMNAGAR DISTRICT AND 15 OTHERS Vs NORTHERN POWER DISTRIBUTION COMPANY OF AP LTD.ANDANO	K VASUDEVA REDDY	A CHANDRA SHAKER (SC FOR NPDCL)	WARANGAL
71	WP/27524/2005	P.Yesu Dass, Vs Canara Bank, Rep by its Chairman and Managing Director,	A V S LAXMI	DISHIT BHATTACHARJEE	WARANGAL
72	WP/21381/2006	A. YADAGIRI RAO, HYDERABAD Vs THE JAWAHARLAL NEHRU TECHNICAL UNIVERSITY, HYD AND ANO	A V S LAXMI	PRABHAKAR PERI (SC FOR JNTU)	HYDERABAD
73	WP/24957/2007	MR. T.V. RAMANA, Vs The Govt of Telangana,Rep. by its Secretary	P V L BHANU PRAKASH	J PRABHAKAR (R13)	HYDERABAD
74	WP/5193/2008 IA 1/2012(WPMP 33935/2012)(Fix an Early Date)	V. NARSIMHA RAMA MURTHY Vs THE COMMISSIONER OF COLLEGIATE EDN. GOVT OF AP., AND ANOTHER	K RAJYA LAKSHMI	GP FOR EDUCATION K RAM MURTHY (R41) GP FOR HIGHER EDUCATION (R40)	NALGONDA
75	WP/18372/2010 IA 1/2010(WVMP 4077/2010)(Vacate Stay Petition)	DR.M.LAXMAN, BAGH AMBERPET, HYDERABAD Vs THE GOVT OF AP., HIGHER EDUCATION AND ANOTHER	K S MURTHY	DEEPAK BHATTACHARJEE MALIPEDDI SRINIVAS REDDY (SC FOR OSMANIA UNI) (R2) GP FOR HIGHER EDUCATION (R25)	HYDERABAD
76	WP/16063/2020 IA 1/2020(Direction Petition)	B.D. Vinod Kumar Vs The State of Telangana	BAJRANG SINGH THAKUR	GP FOR REVENUE A GIRIDHAR RAO (R6) A GIRIDHAR RAO (R7)	MAHABUBNA GAR

SPECIALLY IDENTIFIED CASES (AT 3.45 PM)

77	CC/1238/2013	M/s.S.K.R.Constructions, Vs Sri.V.Venkata Ramana,	P VENKATA RAO	GP FOR FINANCE PLANNING	HYDERABAD
78	CC/1770/2013	Dr.S.Shekar Vs Sri M .S. N. Reddy,	D MADHAVI	DEEPAK BHATTACHARJEE	HYDERABAD
79	CC/1792/2013	S. Narasa Raju, Vs Karivaran,	T K ANURADHA	GP FOR HOUSING KIRAN REDDY MALLARAPU (SC FOR TELANGANA HOUSING CORPORATION) (R100)	RANGA REDDY
80	CC/2095/2013 IA 1/2013(APPL 1139/2013)(Direction Petition)	Earle Rangaiah, Vs Mr. M. Siddaiah,	N M KRISHNAIAH	C RAGHU K UDAYA SRI (R31)	KHAMMAM
81	CC/787/2014	K.A.V. Reddy, Vs Sri. Purnachander Rao,	V NARASIMHA GOUD		MEDAK
82	CC/797/2014 IA 1/2014(APPL 505/2014)(Direction Petition)	Ex-Recruit Shaik Rafivulla Vs Sri.N.Sreenesh Kumar	T L KANTHA RAO	GP FOR HOME	RANGA REDDY

83	CC/889/2014	I. Venkat Ramana Vs Sri Remand Peter,	M PANDURANGA RAO	GP FOR PANCHAYAT RAJ RURAL DEV	NIZAMABAD
84	CC/991/2014	Ch. Ramachander Rao Vs Sri Gandham Balaraju,	NANDIGAM KRISHNA RAO	GP FOR SERVICES II	WARANGAL
85	CC/1066/2014	S.V.S. Bhavanarayana Vs Sri K.Vijayanand	S RAVINDRANATH	V UMA DEVI (SC FOR TRANSCO) P LAKSHMA REDDY (R28) SRINIVASA SRIKANTH (SC FOR TG TRANSCO) (R2)	HYDERABAD
86	CC/1445/2014	V. Bhasker, Vs Sri Raghunath Reddy,	S RAVINDRANATH		NALGONDA
87	CC/2212/2014	Dasari Srinivas Vs Mr. M. Mohan Reddy,	MOHD ISLAMUDDIN ANSARI	A KRISHNAM RAJU	HYDERABAD
88	CC/445/2015 IA 1/2016(APPL 680/2016)(Implead Petition)	Sri S.T.G.A. Krishnamacharyulu, Vs B.Venkateswara Rao	S KRISHNA SHARMA	C H SATISH KUMAR GP FOR ENDOWMENTS (R20) W B SRINIVAS	KHAMMAM RR 1 and 2 notice served.
89	CC/713/2015 IA 1/2015(APPL 398/2015)(Direction Petition)	Malothu Ramesh, Vs Sri. D. Prabhakar Rao,	G V SHIVAJI		WARANGAL
90	CC/748/2015	Dr.B.Bal Reddy, Vs Smt.Ranjeev R Acharya, IAS,	V PADMANABHA RAO		MEDAK
91	CC/1366/2015 IA 1/2015(APPL 830/2015)(Direction Petition) WP/17040/2015	J. Om Prakash, Vs Sri K. Venkat Narayana,	A K JAYAPRAKASH RAO	R VINOD REDDY(SC FOR TSTRANSCO)	WARANGAL
92	WP/17040/2015 IA 1/2015(WPMP 22108/2015)(Directio n Petition)	J. OM PRAKASH, Vs THE TELANGANA STATE NORTHERN POWER DISTRIBUTION COMPANY L	A K JAYAPRAKASH RAO	R VINOD REDDY(SC FOR TSTRANSCO)	WARANGAL
93	CC/1592/2015	Smt A.Vani Bai, Vs Sri D.Prabhakar Rao,	K VASUDEVA REDDY	R VINOD REDDY(SC FOR TSTRANSCO) A DEEPTHI (SC FOR TSGENCO) (R30)	MAHABUBNA GAR
94	CC/2143/2015 IA 1/2015(APPL 1287/2015)(Leave Petition) IA 2/2015(APPL 1336/2015)(Amendm ent Petition)	Ghousia Begum Vs M Jagadeshwar, IAS	SUBBA RAO KORRAPATI	ADDL ADVOCATE GENERAL	HYDERABAD
95	CC/2152/2015	M.Z. Baig, Vs Sri. J.V. Ramana Rao,	V NARASIMHA GOUD		NALGONDA
96	CC/2189/2015 IA 1/2015(APPL 1362/2015)(Direction Petition)	D. Rajendraprasad, Vs Smt. Rangeev R. Acharya,	P V NAGAMANI	GP FOR SCHOOL EDUCATION A VENKAT LAXMA REDDY (R6)	KARIMNAGAR
97	CC/2190/2015 IA 1/2015(APPL 1363/2015)(Direction Petition)	G. Laxmi Narayana, Vs Smt. Rangeev R. Acharya, I.A.S.,	P V NAGAMANI	GP FOR SCHOOL EDUCATION A VENKAT LAXMA REDDY (R10)	KARIMNAGAR
98	CC/2354/2015	M.S.Reddy, Vs Sri. J.V. Ramana Rao,	V NARASIMHA GOUD		NIZAMABAD

99	CC/2578/2018	Syed Aijaz and another Vs Sri Arvind Kumar I.A.S. and 4 others	MIRZA NISAR AHMED BAIG	THE ADVOCATE GENERAL	HYDERABAD
100	CC/282/2020	Smt. Aliya Siddiui Vs L.Shashidhar, IAS and 2 others	KAMALAKARA RAO BATHINA	GP FOR REVENUE (R2) GP FOR REVENUE (R3)	HYDERABAD
101	CC/529/2020	Sri Tumu Peddi Reddy and another Vs Sri C.Narayana reddy IAS	GUDI MADHUSUDHAN REDDY	GP FOR REVENUE FARHAN AZAM KHAN (R2) GP FOR HOME (R4) DR.SOFIA BEGUM (SC FOR TS WAKF BOARD) (R5) MIRZA SAFIULLA BAIG (R1)	NIZAMABAD
102	CC/599/2020	Mukkera Cheralu Vs P.Hari Kishan and 2 Others	NYAYAPATHI PRASHANT	GP FOR REVENUE PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) (R2)	WARANGAL RR 2 AND 3 NOTICE SERVED.